

EXTENSION OF LAST DATE FOR

**SUBMISSION OF EXPRESSION OF INTEREST (EOI) FOR  
SUPREME AHMEDNAGAR KARMALA TEMBHURNI TOLLWAYS PRIVATE LIMITED  
(CIN: U45203HR2010PTC045531)**

In continuation of Form published on 30.04.2026, this is to inform all stakeholders and prospective resolution applicants that the last date for submission of the Expression of Interest (EOI) for M/S Supreme Ahmednagar Karmala Tembhorni Tollways Private Limited has been **extended till 6PM on 30<sup>th</sup> May, 2026.**

Accordingly, the revised dates for subsequent stages of the process are as under:

<b>Activity</b>	<b>Revised Date</b>
Submission of EOI by PRA	30-05-2026
Issue of Provisional List of PRA	06-06-2026
Submission of Objections by PRA, if any	11-06-2026
Issue of Final List of PRA	17-06-2026
Issue of IM, RFRP	22-06-2026
Last Date for Receipt of Resolution Plans	22-07-2026

All other terms, conditions, and eligibility criteria remain unchanged. The PRAs who have already submitted their EOI are not required to resubmit the same. For further details, please write to: [sakt.cirp@gmail.com](mailto:sakt.cirp@gmail.com)

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**Rajesh Jhunjunwala**

Deemed Resolution Professional

IBBI/IPA-003/IP-N00457-C01/2017-2018/11102

AFA valid till 31-12-2026

A51, Aashit Chs, Azad Road, H B Gawde Marg, Stanburg Estate, Juhu Koliwada,  
Mumbai City, Maharashtra –400 049.

Date : 15-05-2025

Place : Mumbai